ORDER

The President is pleased to accept the resignations of the two panel counsel figuring in the table below with effect from the dates mentioned against each under column-V. Consequently, their names occurring in various orders of this Department, as mentioned under column-IV, stand deleted:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of Advocate</th>
<th>Name of Court &amp; Category of Panel</th>
<th>Detail of the order of empanelment</th>
<th>Resignation accepted w.e.f.</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Shri A. K. Sanghi</td>
<td>Group 'A' Panel Counsel for Supreme Court of India</td>
<td>J-11016/1/2019-Judicial dated 01.02.2019</td>
<td>22.07.2021</td>
</tr>
</tbody>
</table>

2. Hindi version of this order will follow.

Copy for information to:

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. The Incharge, Central Agency Section, Supreme Court of India, New Delhi.
3. The Ld. Additional Solicitor General of India, High Court of Patna, Dr. Krishna Nandan Singh.
4. The Asst. SGI, High Court of Patna, Shri Rajesh Kumar Verma.
5. Both the Advocates figuring in the table above.
6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
7. Hindi Section, Department of Legal Affairs, for translation of this order.
8. Office/spare copies.

(R. S. Verma)
Additional Secretary

(D. Srinivas)
Section Officer (Judicial)